

PATNA HIGH COURT, PATNA

NOTIFICATION

12-
Dated : 18 Jan., 2022

No. 2 A : On being relieved of his present assignment, the services of Sri Anand Abhishek the then Sub Judge-cum-ACJM, Dalsinghsarai (Samastipur) now posted as Sub Judge-cum-CJM, Saran at Chapra are placed at the disposal of the State Government in the Department of General Administration, Patna for being placed at the disposal of the Cabinet Secretariat and Co-ordination Department, Government of Bihar, Patna, for his appointment as Law Officer in Governor Secretariat, Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- A.K. Jha
Registrar General

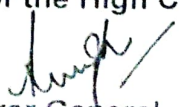
Memo No. 2774 / Dated, Patna the 18 Jan., 2022
XXIX-106-2016

Copy forwarded to District & Sessions Judge, Saran at Chapra for information and direction to the officer concerned to make over charge of his present office at Chapra immediately on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of Cabinet Secretariat and Co-ordination Department, Government of Bihar, Patna as also the notification of Cabinet Secretariat and Co-ordination Department, Government of Bihar, Patna appointing him as Law Officer in Governor Secretariat, Bihar, Patna and to join his new assignment soon thereafter.

By order of the High Court,
Sd/- A.K. Jha
Registrar General

Memo No. 2775-2792 / Dated, Patna the 18 Jan., 2022

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's notification no. 54 dated 03.01.2022 / Principal Secretary to His Excellency the Governor of Bihar, Raj Bhawan, Patna / Principal Secretary, Cabinet Secretariat, and Co-ordination Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Under Secretary to the Govt. of Bihar, Finance Deptt., (P.C.F.C.-III), Old Secretariat, Patna / I/c Registrar (Vigilance), Patna High Court, Patna / I/c Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/C Registrar (Establishment), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C A.D. (Misc.) Section, Patna High Court, Patna / Sr. Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General